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**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION NO. 792/2017

Date of decision: 07.11.2019

**CORAM:- R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).**

Shri Vilas Gajanan Dikonda
Age: 48 years, Occ. Service,
Offce: BSNL Jalgaon 425 201.
Residing at Flat No.09,
"Shree Datta Plaza,
Near Mahila College,
Shanti Nagar,
District Jalgaon.

... Applicant.

(By Advocate Shri N. M. Pujari)

VERSUS.

1. The Deputy Manager-3
Recruitment Branch
Bharat Sanchar Nigam Limited,
Corporation Office,
Room No.227-A,
2nd Floor, Eastern Court,
New Delhi-110001.

2. The Member General Manager
Telephone Bhavan,
Jhila Peth,
Jalgaon-425 001.

3. The Chief General Manager
O/O CGMT, MHT Circle,
4th Floor, A-Wing, Staff Section,
Administrative Complex,
Juhu Road, Santacruz,
Mumbai-400 054.

4. The Asst. General Manager
O/o CGMT, MHT Circle,
4th Floor, A-Wing, Staff Section,
Administrative Complex,
Juhu Road, Santacruz,
Mumbai-400 054.

... Respondents.

(By Advocate Shri V. S. Masurkar)

O R D E R

Per: R. VIJAYKUMAR, MEMBER (A)

1. When the case is called out, Shri N. M. Pujari, learned counsel appeared for the applicant.

2. Shri V. S. Masurkar, learned counsel appeared for the respondents.

3. On being asked, the learned counsel for the applicant submits that he had filed a representation on 10.07.2017 (Annexure A-4) and that he had received a composite reply along with other examinees' representations ~~in~~ reply of respondents dated 06.06.2017 rejecting his interpretation of the matter. However, the learned counsel for the applicant further admits that he has not challenged

these orders of the respondents and in these circumstances, there is nothing left for this Tribunal to adjudicate.

4. In view of the aforesaid, the OA is accordingly dismissed with liberty to the applicant to file a fresh OA, if so advised.

5. No order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

V.

